

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 507/2001

DATE OF ORDER : 4.10.2002

Vinod Kumar Jain son of Shri Virendra Kumar Jain aged about 45 years, resident of D-41, Ranjit Nagar, Bharatpur Ex-Postal Assistant Bharatpur Head Post Office.

....Applicant.

VERSUS

1. Union of India through its Secretary to the Government of India, Department of Posts, Ministry of Communications, Dak Bhawan, New Delhi.
2. Director Postal Services, Jaipur Region, Jaipur.
3. Superintendent Post Offices, Bharatpur Postal Division, Bharatpur.

....Respondents.

Mr. C.B. Sharma, Counsel for the applicant.

Mr. B.N. Sandu, Counsel for the respondents.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Learned counsel for the applicant submits that in view of the order of the Appellate Authority dated 11.12.2001 at Annexure R/1, he does not want to proceed further with the matter at this stage and wants to withdraw the OA. Prayer granted. The OA is dismissed as withdrawn.


(M.L. CHAUHAN)
MEMBER (J)


(H.O. GUPTA)
MEMBER (A)

AHQ